

**GOVERNMENT OF INDIA
RURAL DEVELOPMENT
LOK SABHA**

STARRED QUESTION NO:12

ANSWERED ON:10.08.2007

QUALITY OF ROADS CONSTRUCTED UNDER PMGSY

Chandrapan Shri C.K.;Reddy Shri Suravaram Sudhakar

Will the Minister of RURAL DEVELOPMENT be pleased to state:

(a)whether the random inspection of road works under Pradhan Mantri Gram Sadak Yojana held during July 2004 and September 2006 has revealed that a substantial number of works under the scheme were of 'unsatisfactory quality' in several States;

(b)if so, the details of the findings thereof; and

(c)the steps taken/being taken to ensure the quality of the road projects and to check irregularities in implementation of the projects ?

Answer

MINISTER OF RURAL DEVELOPMENT (DR. RAGHUVANSH PRASAD SINGH)

(a) to (c): A statement is laid on the Table of the House.

Statement referred in reply to parts (a) to (c) of the Lok Sabha Starred Question No. 12 due for reply on 10.8.2007

(a)&(b)During the period July, 2004 to September, 2006, a total of 17718 inspections were carried out by the National Quality Monitors under the third tier of the quality control mechanism of Pradhan Mantri Gram Sadak Yojana (PMGSY). Out of total 7449 inspection of completed works, 1547 works (21%) were graded as 'Unsatisfactory', whereas out of 10269 inspections of on-going works, 4309 works (42%) were graded as 'Unsatisfactory'. State-wise details of grading have been given in Annexure 'I'.

(c) For ensuring high level of quality in works, PMGSY programme guidelines have the provision for three tier Quality Control Mechanism. The first two tiers of the Quality Control Structure are overseen by the State Quality Coordinators, appointed by the State Governments. The first tier of quality control mechanism is in-house quality control at the level of the executing agencies. Field laboratories are established by the Contractors and mandatory tests on the quality of material and workmanship are conducted under the supervision of Programme Implementation Units (PIUs). The second tier provides for quality monitoring by the State Governments through independent State Quality Monitors (SQMs).SQMs are deployed to ensure that quality issues are properly being attended to at the first tier. The third tier of this arrangement consists of quality monitoring of works through random inspections by independent National Quality Monitors (NQMs).

In addition, measures like Standard bidding document, Online monitoring, display of Citizen's information board etc. have been put in place for ensuring quality and transparency in execution of PMGSY projects. State Governments have also been advised to arrange joint inspection of ongoing as well as completed works under PMGSY by Hon'ble MPs, Hon'ble MLAs and functionaries of Panchayati Raj Institutions.